

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

29

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : CP/189/CAA/2017
NAME OF THE TRANSFEROR 1 : NK TELE SYSTEMS LTD
NAME OF THE TRANSFEROR 2 : NSM HOLDING PVT LTD
NAME OF THE TRANSFEREE : T.V. SUNDRAM IYENGAR & SONS PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

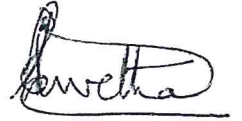
1. TK BHASKAR

VIKRAM P JAIN

SHWETHA VASUDEVAN

SHRUTI KRISHNAN

Counsel for
petitioners



ORDER

Heard the applicant. Order is reserved.


K Anantha Padmanabha Swamy
Member (Judicial)

bc